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	WEELKY STATEMNT FOR DESPATCH OF ORDER EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 19.06.2017 TO 23.06.2017			
	FRO	VI 17.00.2017 10 20.000		×
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE	DATE ON WHICH ORDER DESPATCHED
			PRESIDENT/M EMBERS	
		FINAL ORDER		
		MISC ORDER		
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<u>Kind Attention</u>:- Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

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